

12:05 hrs.

PAPERS LAID ON THE TABLE
 ANNUAL REPORT OF INDIAN OIL COMPANY LIMITED

The Minister of Mines and Oil (Shri K. D. Malaviya): I beg to lay on the Table a copy each of the following papers:—

- (i) Annual Report of the Indian Oil Company Limited for the period from 30th June, 1959 to the 31st March, 1960 along with the Audited Accounts and the Comments of the Comptroller and Auditor General thereon, under sub-section (1) of Section 639 of the Companies Act, 1956.
- (ii) Review by the Government of the working of the above company. [Placed in Library. See No. LT-2905/61.]

ACTION TAKEN ON ESTIMATES COMMITTEE REPORT

The Minister of State in the Ministry of Home Affairs (Shri Datar): I beg to lay on the Table in pursuance of the recommendation contained in paragraph 28 of the Ninety-second Report of the Estimates Committee, a statement showing the extent of operation of ban on recruitment in various Ministries/Departments during the year 1960. [Placed in Library. See No. LT-2906/61.]

ANNUAL REPORT OF CSIR

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): I beg to lay on the Table a copy each of the following papers:—

- (i) Annual Report of the Council of Scientific and Industrial Research for the year 1960-61 along with the Audited Accounts for the year 1959-60, under Rule 79(iv) of the Rules and Regulations and Bye-laws of the said Council. [Placed in Library. See No. LT-2907/61.]
- (ii) Annual Technical Report of the Council of Scientific and Industrial Research for the

year 1959-60. [Placed in Library. See No. LT-2908/61.]

REPORTS OF LAW COMMISSION

The Deputy Minister of Law (Shri Hajarnavis): I beg to lay on the Table a copy each of the following Reports of the Law Commission:—

- (i) Sixteenth Report on the Official Trustees Act, 1913. [Placed in Library. See No. LT-2909/61.]
- (ii) Seventeenth Report on the Trusts Act, 1882. [Placed in Library. See No. LT-2910/61.]

12:08 hrs.

MESSAGES FROM RAJYA SABHA

Secretary: Sir, I have to report the following messages received from the Secretary to Rajya Sabha:—

- (i) 'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Thursday, the 20th April, 1961, adopted the following motion concurring in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate seven members from the Rajya Sabha to the Public Accounts Committee for the period commencing on the 1st May, 1961 and ending on the 30th April, 1962:—

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate seven members from the Rajya Sabha to associate with the Committee on Public Accounts of the Lok Sabha for the period commencing on the 1st May, 1961 and ending on the 30th April, 1962 and do proceed to elect, in such manner as the Chairman may direct, seven members from among the members of the House to serve on the said Committee."